



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,11th January 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
7	WP(C)/376/2016	ABDUR RAHIM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY MR. J LASKAR	GA, ASSAM (R 1-3) MR. S K GHOSH (R-4) MS. F AHMED R-4
8	WP(C)/528/2016	MATOR RAHMAN and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S U AHMED MR.P K R CHOUDHURY MR K JAIN	GA, ASSAM
9	WP(C)/611/2016	ASOM RAJYIK GRIHA NIRMAN PARISHAD ASOM ARHIR ABASHIK SANTHA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	GA, ASSAM MRS.V L SINGH MR.Y S MANNAN MR.S BARUAH MR.N UPADHAYA SC, PWD SC, FINANCE
10	WP(C)/629/2016	M/S L.P. AUTOMOTIVES CORPORATION and 2 ORS. <b>Versus</b> ASSAM SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. and 2 ORS.	MR.G RAHUL MR.D M NATH	MR.D SAIKIAR-1and2 MR.B GOGOI(R-1&2) MR.P NAYAK(R-1&2) SC, AIDC MR.A DEKA(R-1&2)
11	WP(C)/661/2016	BIKRAM BORO <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. ALHAJJ INAM UDDIN MR. A ALAM	GA, ASSAM C.G.C. MR. S SARMA R-6 MS. B SARMA (R-1) MR. G GOSWAMI(R-6) ASSTT.S.G.I.
12	WP(C)/673/2016	SAMBHU CHARAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR. A DAS MR. A RAHMAN MR. M ALI	GA, ASSAM SC, BTC MRS. R B BORA SC, WATER RESOURCE
13	WP(C)/706/2016	HABIBUR RAHMAN and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. A SAHAD MR. R K BORAH MS. A AHMED MR. J B SAIKIA	GA, ASSAM
14	WP(C)/734/2016	SMT. ANILA DEVI <b>Versus</b> GOVT. OF ASSAM and 4 ORS.	MR. S P DEKA MR. B KALITA MS. D SHARMA MS. T CHOUDHURY	GA, ASSAM SC, GMC SC, PWD (ROADS) SC, G M D A

15	WP(C)/897/2016	AYEDA BEGUM <b>Versus</b> GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 5 ORS.	MR. M KATAKI	MS. M HAZARIKA MR. R K BHUYAN (R- 5&6) MR. R RABHA (R- 5&6) MR. K SAIKIA (R- 5&6) SC, GMC MD.K ALI (R- 5&6) SC, G M D A
16	WP(C)/916/2016	RANJIT KR. MONDAL and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. M Z AHMED MR. A M DUTTA	GA, ASSAM
17	WP(C)/935/2016	M/S ASRI IRON and STEEL COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS B BHUYAN MR. P K SARMA MS. J DEKA MRS. A KHANAM	GA, ASSAM R 1 SC, APDCL (R 2-4)
18	WP(C)/975/2016	SMTI. SUCHITRA BASUMATARY and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN MS.S TETLA	GA, ASSAM MR.N HASAN R-5 MR.J ROY(R-5) MS. S SAIKIA(R-5) MR.A HASAN(R-5) MR.C CHAKRAVARTY(R-5) MR.S KAKATI(R-5) MR.S BORTHAKUR(R-5)
19	WP(C)/1041/2016	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M H AHMED MS C BORAH MR. A HUSSAIN MR. M R CHOUDHURY	GA, ASSAM
20	WP(C)/1136/2016	AMIR HUSSAIN and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
<b>WITH</b>				
21	WP(C)/1006/2016	ABDUL MOTLEB ALI @ MOTLEB ALI and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR. M HOSSAIN MS. F INTAZ MR. K U AHMED	GA, ASSAM
22	WP(C)/1251/2016	SAMIR CHOUDHURY and 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J SINHA MR.S P CHOUDHURY	GA, ASSAM MR.S SARMA SC, DLR
23	WP(C)/1474/2016	GRIHAM FOOD and HOTEL PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.J ROY MR.S BARTHAKUR MR.C CHAKRABORTY MS.S KAKATI	MR.C BORUAH MR.U K NAIR MR.A CHETRY SC, NF RLY
<b>WITH</b>				
	I.A./1260/2016 in WP(C)/1474/2016	THE UNION OF INDIA and 4 ORS <b>Versus</b> GRIHAM FOOD and HOTEL PVT. LTD.	MR.U K NAIR MS.A CHETRY	MR.J ROY MR.S KAKATI MR.S BARTHAKUR MR.C CHAKRABORTY SC, NF RLY
24	WP(C)/1793/2016	RANJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S M SARMA MR.K GOGOI	GA, ASSAM MR.S HAQUER-3 MR.S DUTTA(R-3) SC, INDUSTRIES & COMMERCE
25	WP(C)/2044/2016	BHARAT CHANDRA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J DAS MR. D HAZARIKA MR. L K BORAH	SC, A S T C SC, TRANSPORT
26	WP(C)/2170/2016	M/S P.K. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C
27	WP(C)/2191/2016	M/S P.K. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, K A A C

28	WP(C)/2668/2016	DIPU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR.B D DAS MR.H K SARMA MS.S G BARUAH	GA, ASSAM MR.A R SIKDAR(R-4&5) MR.A K PAUL(R- 12) MS.S PARVEEN(R- 4&5) MR.M H TALUKDAR(R-4&5) MR.D CHOUDHURY(R-12) MR.H DAS(R- 4&5)
29	WP(C)/2720/2016	JEWTI N.G.O. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U CHOUDHURY MR M P GOSWAMI	MR.D SAIKIA( R - 5) GA, ASSAM MR.R BARUAH( R - 5) MR.B GOGOI( R - 5) MR.P NAYAK R - 5 MR.A DEKA( R - 5)
30	WP(C)/2878/2016 CAVT. NO. 269/16	DEEPIYOTI DAS and ANR <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MRA R BHUYAN MR.M A I HUSSAIN MR.R ALI	GA, ASSAM MR.A A MONDAL(R- 5-19) MR.D K DASR- 5-19 MR.S DAS(FOR CAVEATOR) MR.G PEGU(FOR CAVEATOR) MR.A M KHAN(R-20,21&22)
31	WP(C)/3354/2016	ANITA RABHA <b>Versus</b> THE A.P.D.C.L. and 7 ORS.	MR. A T SARKAR MR. K RAHMAN	MR. N GOSWAMI (STATE COUNSEL) MR. R SHARMA (R-8) MR. D BHATTACHARYA (SC, APDCL) MS. J GOGOI (R-8) MR. K GOSWAMI (R-8) MR. S R BORUAH (GA, ASSAM)
32	WP(C)/3508/2016	PROSENJIT DEY and 33 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MRG P BHOWMIK MS.J PURKAYASTHA MS.M KALITA MS.P CHETIA	MR.A K SARKAR(R1-4) DR.B N GOGOI SC, NF RLY
33	WP(C)/3870/2016	MRS. MADHURI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS.M TALUKDAR	GA, ASSAM MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, APDCL
34	WP(C)/3934/2016	M/S EDEN COLD STORAGE PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMANY LTD. and 3 ORS.	MR.B PATHAK MRS.P GOSWAMI MS.L BORGHAIN	
35	WP(C)/6615/2016	M/S A B F BRICK FIELD UNIT - III <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.R LAHKAR MR.K J SAIKIA MR.S GANGULY	MR.P J PHUKAN(SC, PCBA) GA, ASSAM
36	WP(C)/6617/2016	M/S TATA BRICK FIELD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R LAHKAR MR. K J SAIKIA MR. S GANGULY	MR. P J PHUKAN (SC, P.C.B.A.) GA, ASSAM
37	WP(C)/6671/2016	M/S S M F BRICKS UNIT-II <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.R LAHKAR MR.K J SAIKIA MR.S GANGULY	MR.P J PHUKAN GA, ASSAM SC, P C B A
38	WP(C)/6674/2016	M/S KBI BRICK FIELD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.R LAHKAR MR.S GANGULY MR.K J SAIKIA	MR.P J PHUKAN GA, ASSAM SC, APDCL SC, P C B A
39	WP(C)/7187/2016 CAVT. NO. 1627/2016	FAKHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	DR.B AHMED MR. M KHAN SC, CO-OP.R 1 - 6 MRJ RAHMAN
40	WP(C)/7852/2016	HABIBUR RAHMAN and 19 ORS. <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD and 4 ORS.	MS. K D SARMAH MS. B DEVI MR. R SARMA MR. E ALI	GA, ASSAM MR. P N GOSWAMI(SC, CO-OP. APEX BANK)

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LEAVE NOTE OF ADVOCATES FOR 11/01/2021

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1)	MR. A DUTTA	08-01-2021	To	12-01-2021
2)	MR. R. J. BORDOLOI	05-01-2021	To	26-02-2021
3)	DR. B N GOGOI	05-01-2021	To	21-01-2021
4)	MR. A CHAMUAH	07-01-2021	To	18-01-2021
5)	MS. MEDHALILA GOPE	11-01-2021	To	12-01-2021
6)	MR. NITU HAWELIA	11-01-2021	To	12-01-2021
7)	MR. R K JAIN	11-01-2021	To	12-01-2021
8)	MR. N J GOGOI	11-01-2021	To	22-01-2021